

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2247

ANSWERED ON:23.11.2010

REDUCTION OF FUNDS FOR MODERNISATION OF POLICE FORCE

Jardosh Smt. Darshana Vikram;Kodikunnil Shri Suresh;Pathak Shri Harin;Rajbhar Shri Ramashankar

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the funds allocated to various State Governments under the Centrally Sponsored Scheme of 'Modernisation of State Police Forces';

(b) whether funds have been curtailed for some of the States, such as Gujarat, Maharashtra and Kerala;

(c) if so, the details thereof and the reasons therefor, in each case; and

(d) the steps taken by the Government to provide more funds to the said States, in close proximity to the border?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): The funds released to various States during the last two years and allocated during the current financial year 2010-11 under the Scheme for Modernisation of State Police Forces (MPF) is given in the annexed Statement.

(b) to (d): The Central funds released to the States of Gujarat, Kerala and Maharashtra under the MPF Scheme during the last two years and amount allocated in the current financial year 2010-11 is given below:

(Rs. in crore)

Name of the Funds released State	Funds released in 2008-09	Funds released in 2009-10	Funds allocated in 2010-11
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Gujarat	48.02	52.18	41.45
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Kerala	22.90	32.54	26.11
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Mahartashtra	75.86	72.48	82.34
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The Central assistance to States, including Gujarat, Maharashtra and Kerala, under the Scheme is determined keeping in view, inter-alia, demands and security scenario in other States, utilization of funds released in previous years by the concerned States and overall availability of funds under the Scheme as per the allocations received from the Ministry of Finance. Since the financial year 2005-06, funds are also provided to Gujarat and Maharashtra for meeting the specific policing requirements of mega cities of Ahmedabad and Mumbai and also for desert policing requirements of Gujarat within the overall allocations of MPF Scheme made to the States. While allocating to these States for State Police under the MPF Scheme, this Ministry does not take into account the proximity of the State to the border